

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:4092  
ANSWERED ON:20.12.2005  
BILATERAL INVESTMENT PROTECTION AGREEMENT  
Rao Shri Sambasiva Rayapati

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government proposes to give all foreign investors under the 40 odd Bilateral Investment Protection Agreements national treatment prior to their establishment in India;
- (b) if so, the details thereof;
- (c) whether the countries with which India has signed BIPAs are eligible for only post-establishment national treatment at present;
- (d) whether the Government propose to extend the benefits to investors from the European Union (EU); and
- (e) if so, the action being taken by the Government in the matter?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI E.V.K.S. ELANGO VAN)

- (a) No, Sir.
- (b) Does not arise.
- (c) Yes, Sir.
- (d) No, Sir. There is no such proposal under consideration.
- (e) Does not arise.